

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 388**

TO BE ANSWERED ON THE 23RD JULY, 2025/ SRAVANA 1, 1947 (SAKA)

SEIZURE OF DRUGS

388 SHRI C. VE. SHANMUGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that large quantities of drugs have been seized throughout the country during the last five years;

(b) if so, the details thereof, year-wise, State-wise;

(c) whether it is also a fact that the seizure of drugs in large quantities has been witnessed in Tamil Nadu during the last five years;

(d) if so, the details thereof; and

(e) action taken by Government to stop smuggling of drugs within the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (d): As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022; State-wise (including Tamil Nadu) and year-wise details of seizures under the Narcotic Drugs and Psychotropic Substances (NDPS) Act during 2018 to 2022 is at Annexure-I.

(e): As part of its drive against drug smuggling to make India a drug free nation, Government is taking various measures, some of which are mentioned below: -

- (i) The Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 provides strict measures and penalties to combat the illegal trafficking of narcotic drugs, psychotropic substances, and controlled substances. The Government has scheduled 134 narcotic drugs (under Section 2(xi)(b)), 173 psychotropic substances (under Section 3), and 45 controlled substances (under Section 9A) to regulate or prohibit their use in the public interest while ensuring their availability for legitimate medical and scientific purposes.**
- (ii) Constituted a 4-tier Narco-Coordination Centre (NCORD) mechanism which enables coordination among Central and State agencies.**
- (iii) Anti-Narcotics Task Force (ANTF) has been established in all States/UTs, which also serves as NCORD secretariats for local enforcement.**
- (iv) A Joint Coordination Committee (JCC) has been set up under the Director General, Narcotics Control Bureau (NCB) to oversee significant drug seizure investigations.**

- (v) Border Guarding Forces and Railway Protection Force are empowered under the NDPS Act for enforcement at borders and rail routes.**
- (vi) NCB collaborates with other agencies like Navy, Coast Guard, Border Security Force, and State ANTFs to carry out joint anti-drug operations.**
- (vii) Electronic scanning of consignments at ports is being implemented to detect drugs.**
- (viii) NCB regularly trains officers of Drug Law Enforcement Agencies (DLEAs).**
- (ix) National Integrated Database on Arrested Narco-Offenders (NIDAAN) portal has been launched to support investigations and proactive policing.**
- (x) NCB holds high-level talks with neighboring countries like Myanmar, Iran, Bangladesh and other countries for active information exchange and investigative cooperation to combat international drug trafficking.**

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2018

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	33930.522	0	0
2	Arunachal Pradesh	1869.208	874	0
3	Assam	15485.596	163525	54346.200
4	Bihar	32442.970	20516	2053.460
5	Chhattisgarh	36785.864	127277	3457.720
6	Goa	79.469	0	0
7	Gujarat	12780.186	27126	0
8	Haryana	16233.507	727425	1257.723
9	Himachal Pradesh	1072.006	160609	496.100
10	Jharkhand	3463.958	1835	98.105
11	Karnataka	7489.246	2871	6.000
12	Kerala	1378.325	21075	0.012
13	Madhya Pradesh	3118721.420	629315	570.800
14	Maharashtra	19764.338	143022	908.800
15	Manipur\$	40275.660	347309	6.544
16	Meghalaya	1417.747	69592	0
17	Mizoram	250.791	100	0
18	Nagaland	2819.686	47125	300.000
19	Odisha	50759.897	1628	726.000
20	Punjab	50045.181	6397919	368.401
21	Rajasthan	111430.200	1215771	201.860
22	Sikkim\$	0.015	1040	5.000
23	Tamil Nadu	12115.702	149032	0
24	Telangana	6054.095	0	0
25	Tripura	62674.611	643755	23017.800
26	Uttar Pradesh	221760.042	306740	7172146.160
27	Uttarakhand	1609.563	117215	0.000
28	West Bengal	31079.905	15241	15692.604
	TOTAL STATE(S)	3893789.710	11337937	7275659.289
29	A&N Islands	67.963	0	0
30	Chandigarh	51.709	5216	5.400
31	D&N Haveli and Daman & Diu+	24.769	0	0
32	Delhi	6145.663	738256	1120.000
33	Jammu & Kashmir*	19353.677	87713	7997.220
34	Ladakh	-	-	-
35	Lakshadweep	0.650	0	0
36	Puducherry	13.541	0	0
	TOTAL UT(S)	25657.972	831185	9122.620
	TOTAL (ALL INDIA)	3919447.682	12169122	7284781.909

Source: Crime in India, NCRB

Note: '+' combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2018

\$ Revised data for 2018 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for these States for the year 2018.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2019

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	66669.529	160	0
2	Arunachal Pradesh	1993.750	0	0
3	Assam	17352.544	1604127	7377.658
4	Bihar	5124.761	4910	675.260
5	Chhattisgarh	19953.225	86079	1308.500
6	Goa	85.215	2	0
7	Gujarat	14923.489	4200	0
8	Haryana	16806.228	892131	36479.200
9	Himachal Pradesh	1763.853	200386	970.000
10	Jharkhand	4073.335	3834	455.816
11	Karnataka	7800.718	1705	5
12	Kerala	2548.475	5661	0
13	Madhya Pradesh	60864.128	40839	4260.010
14	Maharashtra	20622.717	3220	4191.712
15	Manipur\$	46142.187	393309	48.324
16	Meghalaya	1281.983	36	79.000
17	Mizoram	991.189	0	0
18	Nagaland	1732.271	260849	1.134
19	Odisha	61993.835	0	1112.200
20	Punjab	44239.070	10214701	1526.716
21	Rajasthan	310732.428	1510447	206.200
22	Sikkim	16.798	0	0
23	Tamil Nadu	28757.502	420	0
24	Telangana	13278.093	264	0
25	Tripura	15858.949	2156754	858528.820
26	Uttar Pradesh	272197.319	1355373	10791849.820
27	Uttarakhand	2073.105	52149	94.000
28	West Bengal	36834.860	400747	21316.335
	TOTAL STATE(S)	1076711.556	19192303	11730485.705
29	A&N Islands	121.999	11761	78.200
30	Chandigarh	398.727	15098	2.400
31	D&N Haveli and Daman & Diu+	0	0	0
32	Delhi	7895.937	1465832	3000.000
33	Jammu & Kashmir*	26517.388	164428	2133.300
34	Ladakh			
35	Lakshadweep	0.466	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	34934.517	1657119	5213.900
	TOTAL (ALL INDIA)	1111646.073	20849422	11735699.605

Source: Crime in India, NCRB

Note: '+' combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

\$ Revised data for 2019 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for the State for the year 2019.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2020

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	106042.775	0	0
2	Arunachal Pradesh	4032.540	0	0
3	Assam	9256.162	1138466	8554.800
4	Bihar	13162.231	333	5933.700
5	Chhattisgarh	29743.484	96445	988.310
6	Goa	149.542	0	0
7	Gujarat	13213.214	33030	894.325
8	Haryana	24695.602	1666911	2197.800
9	Himachal Pradesh	3899.779	3210547	14.000
10	Jharkhand	8830.645	4882	345.230
11	Karnataka	21729.793	12246	1.610
12	Kerala	3060.459	1444	2.100
13	Madhya Pradesh	58084.552	279760	13611.300
14	Maharashtra	28832.304	66027	519.100
15	Manipur\$	1355.763	1117388	5908.020
16	Meghalaya	989.816	4234	2.000
17	Mizoram	617.735	470	13.280
18	Nagaland	791.676	179373	76.600
19	Odisha	81847.001	0	0
20	Punjab	37364.676	44649858	4517.190
21	Rajasthan	148602.246	3285638	64.820
22	Sikkim\$	0.585	19	0
23	Tamil Nadu	298785.294	5554	0
24	Telangana	19708.291	509	150.000
25	Tripura	14007.145	539241	10436.620
26	Uttar Pradesh	327420.562	1401062	965896.170
27	Uttarakhand	1848.326	450215	24.000
28	West Bengal	25509.802	363396	40627.132
	TOTAL STATE(S)	1283582.000	58507048	1060778.107
29	A&N Islands	159.235	921	0
30	Chandigarh	95.953	5501	5.780
31	D&N Haveli and Daman & Diu	7.360	0	0
32	Delhi	5483.247	123220	2558.000
33	Jammu & Kashmir	27361.353	618361	40890.110
34	Ladakh	0	0	0
35	Lakshadweep	0.936	0	0
36	Puducherry	77.155	0	0
	TOTAL UT(S)	33185.239	748003	43453.890
	TOTAL (ALL INDIA)	1316767.239	59255051	1104231.997

Source: Crime in India, NCRB

\$ Revised data for 2020 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for these States for the year 2020.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2021

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	191712.574	58	0
2	Arunachal Pradesh	3528.944	0	0
3	Assam	17156.703	4305100	496987.615
4	Bihar	35454.469	60769	4825.330
5	Chhattisgarh	27884.969	359714	487.930
6	Goa	136.711	0	0
7	Gujarat	21307.037	8622	92.300
8	Haryana	21313.606	1037457	695.100
9	Himachal Pradesh	4455.151	5668585	82.000
10	Jharkhand	20799.734	2320	951.400
11	Karnataka	8479.963	14206	6.260
12	Kerala	4030.893	905	0
13	Madhya Pradesh	68088.000	44955	6900.600
14	Maharashtra	27986.007	190	46.540
15	Manipur\$	40008.303	1192913	2108.409
16	Meghalaya	986.887	19342	28.860
17	Mizoram	215.006	35	2.700
18	Nagaland	2187.668	149557	92.900
19	Odisha	169435.890	790	0
20	Punjab	38783.170	17772675	4800.729
21	Rajasthan	142834.881	13445789	39.300
22	Sikkim	0.738	58541	1204.092
23	Tamil Nadu	20354.706	10098	0
24	Telangana	39360.772	220	28.670
25	Tripura	39797.368	212801	24975.560
26	Uttar Pradesh	126657.395	3265073	267909.500
27	Uttarakhand	2019.459	147672	0
28	West Bengal	29414.012	401778	79273.112
	TOTAL STATE(S)	1104391.016	48180165	891538.907
29	A&N Islands	62.384	0	0
30	Chandigarh	181.107	18290	18.200
31	D&N Haveli and Daman & Diu	14.570	0	0
32	Delhi	9921.298	42278	0
33	Jammu & Kashmir	22082.414	171954	4069.230
34	Ladakh	403.078	0	0
35	Lakshadweep	2.159	0	0
36	Puducherry	87.676	0	0
	TOTAL UT(S)	32754.686	232522	4087.430
	TOTAL (ALL INDIA)	1137145.702	48412687	895626.337

Source: Crime in India, NCRB

\$ Revised data for 2021 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for the States for the year 2021.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2022

SL	State/UT	Total Drugs seized		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	169223.567	11803	0
2	Arunachal Pradesh	3533.650	0	0
3	Assam	49515.645	5281488	4397079.600
4	Bihar	31985.903	47437	18237.900
5	Chhattisgarh	25427.599	519809	44403.200
6	Goa	206.840	0	0
7	Gujarat	29230.550	185	1242.680
8	Haryana	24949.364	878887	980.450
9	Himachal Pradesh	943.433	94208	225.500
10	Jharkhand	37322.623	4601	257.950
11	Karnataka	10577.238	2820	34.000
12	Kerala	5639.273	2808	0.043
13	Madhya Pradesh	70722.635	35655	6702.520
14	Maharashtra	20185.509	22672	5240.308
15	Manipur	18454.016	834967	3461.830
16	Meghalaya	3993.255	19325	28.900
17	Mizoram	388.530	0	63.800
18	Nagaland	7791.296	169433	251.560
19	Odisha	144181.034	0	0
20	Punjab	49421.858	6246151	5017.200
21	Rajasthan	155161.550	684188	15.800
22	Sikkim	24.083	24629	9.803
23	Tamil Nadu	27509.701	76540	58.645
24	Telangana	31771.630	512	100.370
25	Tripura	61795.360	155423	12294.500
26	Uttar Pradesh	1051997.001	933689	76593.980
27	Uttarakhand	1492.520	155201	307.000
28	West Bengal	23897.767	631624	67182.860
	TOTAL STATE(S)	2057343.430	16834055	4639790.399
29	A&N Islands	60.679	325	2.600
30	Chandigarh	360.005	2627	0
31	D&N Haveli and Daman & Diu	11.154	0	0
32	Delhi	5512.448	353168	0
33	Jammu & Kashmir	17192.409	300776	956.100
34	Ladakh	0.735	0	0
35	Lakshadweep	4.228	0	0
36	Puducherry	90.448	20	0
	TOTAL UT(S)	23232.106	656916	958.700
	TOTAL (ALL INDIA)	2080575.536	17490971	4640749.099

Source: Crime in India, NCRB
